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Declaration of Assets and Liabilities

Sole

SHIVKANT KUMAR JHA

Year 2024-2025

son/daughter/wife of RAM SAGUN JHA

aged 32 years, belonging to Office Attendant

service and presently working as Bihar Legislative Assembly Patna

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant 1-1 Name	Dependant- 2 Name	Dependant 1-3 Etc. Name
(i)	Cash	10000/-	Puspa kumar	Sandhya kumar	Siddhi kumar	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I BV.M 35000/-	S.B.I Saxairam an 70000/-			
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	BROIFV 2353				
(vi)	Jewellery (give details of weight and value)	Gold 40gm	Gold 50gm Silver -500gm			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Shivkant Kumar Jha

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B. Details of Immoveable assets.

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Undivided estate Property	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ATEPJ4142M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

110165358458

Gender :-

M (M/F)

Date of Birth :-

0 5 0 4 1 9 9 2

(DD/MM/YYYY)

Class/Group :-

C

(A/B/C)

Cadre :-

Officer Attendant

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Samastipur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature *Shivkant Kumar Jha*

Name of Employee: Shivkant Kumar Jha

Designation: Officer Attendant - Patna

Department: Bihar Legislative Assembly

Place: Patna

Date: 11.02.2025

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Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.